

Filling of backlog vacancies

378. SHRI AMBETH RAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that several backlog reserved vacancies of SCs/STs in all Government Departments have not yet been filled in for the last several years for the reasons that suitable candidates were not available in the country in case of Direct Recruitment (DR) quota and no suitable employees were available even in the extended zone of consideration in case of promotion quota;

(b) whether Government Department are deliberately ignoring DOP&T orders in filling up such vacancies;

(c) if so, the reasons therefor; and

(d) if not, whether Government can indicate the time line by which all the backlog reserved vacancies of SCs and STs could be filled in?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Government is making all efforts to fill up the backlog reserved vacancies. Instructions have been issued that if sufficient number of SC/ST/OBC candidates do not become available to fill up vacancies reserved for them in the first attempt of recruitment, a second attempt should be made for recruiting suitable candidates belonging to the concerned category in the same recruitment year or as early as possible before the next recruitment. Special Recruitment Drives are launched from time to time for filling up of the backlog vacancies. More than 60,000 backlog vacancies of SCs and STs were filled during the last Special Recruitment Drive. Another Drive has been launched to fill up the remaining backlog vacancies. It may, however, not be possible to fix any time line for filling up of all backlog reserved vacancies.

Special fund for skill development

379. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission has created a special fund for skill upgradation and training;

(b) whether there is systematic planning or special strategy to achieve the target of having 500 million skilled workers in future;

(c) whether the multinational, monopoly industrial Houses, CPSU, Industrialist who are pursuing the technical skills of the country are also contributing to the skill development fund; and

(d) is so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) Yes, Sir. National Skill Development Fund (NSDF) has been incorporated as a Trust under the Indian Trust Act, 1882. An investment management agreement has been signed between the National Skill Development Corporation (NSDC), which has been set up as a non-profit company under Section 25 of the Companies Act, 1956, and National Skill Development Fund (NSDF). As per the agreement, NSDC will manage the Funds to meet the objectives as set out in the agreement. In addition, the Planning Commission has a scheme for special initiatives through Public Private Partnership (PPP) in the area of Skill Development.

(b) There is a systematic planning to achieve the target of having 500 million skilled workers by 2022 as per the National Policy on Skill Development.

(c) and (d) National Skill Development Fund (NSDF) has been incorporated to act as a receptacle of funding contributions from Central Government and State Government entities, multilateral/bilateral and other donors who would prefer to provide funds through the Government for the National Skill Development Corporation (NSDC).

Discussion with China over LAC

380. DR. T. SUBBARAMI REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether in month of January, 2010 India and China resolved to maintain peace of Line of Actual Control (LAC) and decided to use mechanism of border personnel meetings more effectively to defuse incidents on contentious borders;

(b) if so, the other main points discussed between the two countries and whether reports of border violations have also been discussed; and

(c) if so, to what extent there has been peace on LAC after discussions?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) The 3rd Annual Defence Dialogue between India and China was held in Beijing on 6 January 2010. The two sides discussed the need to enhance India-China relations including the relations between the two armed forces and the two Ministries of Defence. The two countries reiterated their commitment to maintain peace and tranquility in the India-China border areas and more effectively use the established mechanism towards this end. Peace and tranquility have been maintained in the border areas. The two sides also exchanged views on regional and global security issues, including counter-terrorism and piracy.

Safety of UID cards from aliens and infiltrators

381. SHRI M. RAMA JOIS: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there are several millions of aliens and infiltrators in different parts of the country; and